

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3601
ANSWERED ON:01.12.2010
RESTORATION OF MPS DISCRETIONARY QUOTA
Meghwal Shri Bharat Ram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether in the 87th Meeting of the Board of Governors of Kendriya Vidyalaya Sangathan, it was decided to restore Members of Parliament special quota for admission in Kendriya Vidyalayas;
- (b) if so, the details thereof;
- (c) the number of MPs who availed the benefit of the said quota during the academic session 2010;
- (d) whether the application forwarded by the MPs alongwith the prescribed coupons were not accepted by KVS; and
- (e) if so, the details of each such case?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) & (b) Yes, Sir. In the 87th Meeting of the Board of Governors of Kendriya Vidyalaya Sangathan (KVS) held on 6th May 2010, it was decided to restore special dispensation quota of Members of Parliament for admission in Kendriya Vidyalayas (KVs)
- (c) 308 MPs from Lok Sabha and 227 MPs from Rajya Sabha availed the benefit of the quota for admission to KVs in 2010.
- (d) & (e) 70 applications forwarded by the Lok Sabha MPs and 1 application forwarded by a Rajya Sabha MP were not accepted as these were not in conformity with the provisions of the scheme. The list of such cases is annexed.